NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 100/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.10.2017</u>

Name of the Company:

Gujarat Industrial Power Co. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. PANAN S-GODIAWALA ADVOCATS

APPLICANT Mulieurely

ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant.

Additional affidavit filed by Applicant.

At request of learned Counsel for applicant.

List the matter on 11.10.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 6th day of October, 2017.